

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) Number of STD PCOs functioning in Delhi are 9302 as on 31.10.1998.

(b) Revenue earned from these PCOs during the last three years is as under:

1995-96 : Rs. 107.58 crores.

1996-97 : Rs. 140.42 crores.

1997-98 : Rs. 164.67 crores.

(c) No Sir.

(d) and (e) Sir, a few complaints have been received regarding over charging by STD PCO franchisees. The complaints are investigated and if found to be overcharging, action as per rules is taken.

[English]

#### **Panels of CSS Officers**

2855. SHRI R.S. GAVAI : Will the PRIME MINISTER be pleased to state:

(a) whether the regular panels of CSS officers for the posts of Under Secretary were withheld by the Government due to seniority dispute in Section Officers' grade.

(b) if so, whether the final judgement of the Supreme Court on the issue has been received by the Government;

(c) if so, the details thereof; and

(d) the time by which the Government are likely to implement the said judgement?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (d) No panels of Grade I (Under Secretary) of the Central Secretariat Service could be prepared after 1986 owing to protracted litigation regarding inter-se seniority of directly recruited and promotee Section Officers. Even the panels for the years 1984 to 1986 were set aside by the Central Administrative Tribunal. By an order dated May 9, 1997,

the Hon'ble Supreme Court directed that the Common Seniority List (CSL) prepared by the Central Government on 15.5.1996 was required to be redone as per the law declared by it. Accordingly, the CSL was modified and issued on 3.12.1997.

#### **Support Price For Milk**

2856. DR. T. SUBBARAMI REDDY : Will the PRIME MINISTER be pleased to state:

(a) whether the Andhra Pradesh Dairy Development Corporation has urged the Union Government to fix a support price for milk;

(b) if so, whether any final decision has been taken by the Union Government; and

(c) if not, the time by which a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) and (c) Does not arise.

[Translation]

#### **Latest Technology**

2857. SHRI HARIBHAI CHAUDHARY :  
SHRI PRADEEP KUMAR YADAV :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to transfer the latest technology developed by the Scientists in India and abroad to the farmers so as to encourage them to adopt high yielding technology to increase production of agriculture;

(b) if so, the details thereof;

(c) whether the Government and Agriculture Universities and imparting training to the farmers and conducting field trials in the State;

(d) if so, the details thereof; and

(e) the additional measures being taken for increasing the production of foodgrains in the States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Yes, Sir. The Indian Council of Agricultural Research (ICAR) have